

## OFFICE OF THE DISTRICT JUDGE: NAYAGARH

Order No. 45 of 2018.

Dated, Nayagarh the 2nd June, 2018

Pursuant to Hon'ble Court's Letter No. 5166 Dt. 17.05.2018 and as per order dated 02.06.2018 of District Office, an internal Complaints Committee for headquarters station at Nayagarh is constituted to deal with the complaints on Sexual Harassment of women at work place.

### ORDER

The Internal Complaints Committee for District headquarters station at Nayagarh consisting of the following members headed by the Chairperson is constituted to deal the complaints on Sexual Harassment of women at work place as per the "the Sexual Harassment of Women at work place(PP&R) Act, 2013"

1. Smt. Prajyoti Rout, ASJ(Women's Court), Nayagarh: Chairperson
  2. Ms Musarrat Zahin, Sr. Civil Judge, Nayagarh: Member
  3. Sri Ghasiram Behera, Head Clerk, District Court, Nayagarh: Member
  4. Sri Dushmanta Nayak, Accountant, District Court, Nayagarh: Member
  5. Smt. Chayarani Mohapatra, Trained Conciliator,  
Permanent & Continuous Lok Adalat, DLSA, Nayagarh: Member
  6. Smt. Sarojini Das, P.A.R.T. & N.G.O.,
  7. working in the field of women empowerment at Nayagarh: Member
- Inform all concerned.

  
District Judge, Nayagarh.